

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **25.03.2025** (TUESDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Limited Vs P. Eswaramoorthy Liquidator- Subhashri Bio Energies Pvt. Ltd.	Mr. P Elayarajkumar	
2.	Comp App (AT) (CH) No. 29/2025 For Exemption IA No. 466/2025 For Condone Delay IA No. 467/2025	A. Vijayan & 8 Ors. Vs Sankarappa Ravindhra Reddy & 4 Ors.	Mr. A Vijayan	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 170/2025 For Condone Delay IA No. 456/2025  <b>(With defects)</b>	G.Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt. Ltd. & Anr. Vs P. Eswaramoorthy Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & Ors.	Mr. Surya Teja Nalla	Ms. A Vidya For Caveator
4.	Comp App (AT) (CH) (Ins) No. 175/2025 For Condone Delay IA No. 463/2025 For Stay IA No. 464/2025 <b>(With defects)</b>	Axis Bank Ltd Vs Bank Of Baroda & 2 Ors.	Mr.S Sathiyarayanan	
5.	Comp App (AT) (CH) (Ins) No. 176/2025 For Condone Delay IA No. 468/2025 <b>(With defects)</b>	Pennar Industries Ltd. Vs Kammula Prabhakar Rao, Erstwhile RP of Makro Cast Pvt. Ltd. & 3 Ors.	Mr. K Siddhart Rao	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No. 286/2023 For Stay IA No. 285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao, RP of Makro Cast Pvt. Ltd. & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan R1 Mr. Adithya Reddy R2
7.	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	Swan LNG Pvt. Ltd. Vs Krishna Komaravolu, RP of Mantovani Di Dharti Pvt. Ltd. & 4 Ors.	Mr. Kumar Anurag Singh	Mr. P Ramesh Babu
8.	IA No. 274/2025 (For Additional Docs.) in TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capitals Pvt. Ltd. & 16 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2- R13 Mr. Y Suryanarayana R14-R17
9.	IA No. 1160/2024 (For Condone Delay) in Comp App (AT) (CH) No. 79/2024	Koneru Gandhi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.  <b>WITH</b>	Mr. Y Suryanarayana	Mr. Rohan Aloor- R2
10.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.  <b>WITH</b>	Mr. Rohan Aloor	Mr.Y Suryanarayana R2
11.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr.Y Suryanarayana R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylyz Pvt. Ltd. Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr.S Vivekananda- R1

13.	Comp App (AT) (CH) (Ins) No. 217/2022	Omkara Assets Reconstruction Pvt. Ltd. Vs Spisys Limited	Mr. Varun Srinivasan	
14.	Comp App (AT) (CH) (Ins) No. 388/2023 For Stay IA No. 1179/2023	Supreme Overseas Export India Pvt. Ltd. Vs V Duraisamy Liquidator of Sura Leathers Pvt. Ltd. & 4 Ors.	Mr. Bendi Raviteja	Mr. D Ebenezer Inbaraj R1 Mr. B Thilak Narayanan R4 R5
15.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors. <b>WITH</b>	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
16.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors	Dr.KS Ravichandran, PCS	Mr. TK Bhaskar
17.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3 R5 R7 Mr. Sriram Venkatavaradan- R4
18.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G. Angur Vs Abhay Govind Chebbi & 21 Ors	Ms. Ashima Mandla	Ms. Vandana PL- R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
19.	Comp App (AT) (CH) (Ins) No. 419/2024 For Stay IA No. 1141/2024	Dr. KC Ramaswami Vs GV Ravikumar, RP of Vangal Amman Health Service Ltd. & Anr.	Ms. V Rajeswari	Ms. PR Vandana- R1 Mr.R Vidhya Shankar- R2
20.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt. Ltd. & Anr.	Mr. Santheep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1
21.	Comp App (AT) (CH) (Ins) No. 45/2025	Sudhakar R Vs Indian Overseas Bank  <b>WITH</b>	Mr. AS Sathish Kumar, PCS	Mr. MK Shivaram
22.	Comp App (AT) (CH) (Ins) No. 46/2025	V Geeta Vs Indian Overseas Bank	Mr. AS Sathish Kumar, PCS	Mr. MK Shivaram

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. <b>WITH</b>	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7, R8 & R9
24.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishanan & Anr. Vs K Balagangadharan & 11 Ors. <b>WITH</b>	Mr. Saiby Jose	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
25.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
26.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
27.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9
28.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. <b>WITH</b>	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
29.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors <b>WITH</b>	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
30.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors <b>WITH</b>	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10

31.	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors.  <b>WITH</b>	Mr. Surya Teja SS Nalla	Mr.AR Ramanathan R1 Mr. Bhagavat KrishnanR3, R5 & R6 Mr. Ashwin ShanbhagR7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
32.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan R5 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
33.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	
34.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt. Ltd. & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
35.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr. Vs P Sriram Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.Sathyanarayanan
36.	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju R2
37.	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha, Liquidator of IVRCL Ltd. Vs Litostroj Power D.O.O <b>WITH</b>	Mr.Nithyavendhan K	Mr. Arun Karthik Mohan
38.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr.Nithyavendhan K
39.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erstwhile IRP of SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1

40.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt. Ltd Vs Asset Reconstruction Company (India) Ltd. & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1
41.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddhanth Makkar

**02.00 PM**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd.	Mr. Durga Dutt	Ms. Anbarasi Rajendran

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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